

(f) Does not arise.

Mutual funds by financial institutions

3907. SHRI BHAGWAN SHANKAR RAWAT : Will the Minister of FINANCE be pleased to state:

(a) the names of the financial institutions given permission to open mutual fund;

(b) the details of pending applications in this regard;

(c) whether the Government have formulated any policy in this regard;

(d) if so, the details thereof;

(e) if not, the reasons therefor;

(f) whether all institutions have been given permission in this regard on the same terms and conditions;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI RAMESHWAR THAKUR): (a) The following financial institutions have been given permission to launch mutual funds;

(i) Life Insurance Corporation of India,

(ii) General Insurance Corporation of India,

(iii) National Housing Bank.

(b) No application from any financial institution is pending with Government in this regard.

(c) to (e). Government have in February

1992, issued a comprehensive set of prudential guidelines for the development and regulation of all mutual funds which invest primarily in the capital market and for investors protection. The regulatory frame work under this guidelines includes inter-alia, autorisation of mutual funds by the Securities and Exchange Board of India on the bases of certain eligibility criteria, restriction on their business activities and disclosure and accounting requirements.

(f) to ((h). All above institutions have been given permission to launch mutual funds on the bases of Government guidelines relating to eligibility criteria, investment objectives, disclosures and accounting standards, distribution policy etc.

[English]

Commission to Agents Under National Savings Scheme.

3908. SHRI J. CHOKKA RAO: Will the Minister of FINANCE be pleased to state:

(a) the rates of commission paid to the agents who secure the National Savings Schemes Bonds business to the Post Offices at present;

(b) whether the Government are aware that most of the agents offer half of the commission to the customers intending to invest in the National Savings Scheme;

(c) whether the Government propose to allow the same margin of commission to the persons making investment under the Scheme directly with the Post Officers; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI DALBIR SINGH): (a) The rate of commission payable